

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 204- IA 191 of 2020
In
CP(IB) 178 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
V/s
ALPS Liesure Holidays Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..01/12/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant / Liquidator : Mr. Jaimin Dave, Adv a/w. Ms. Hirwa Dave, Adv.
For the Respondent :

ORDER

IA 191 of 2020

Learned Counsel for the applicant stats that pleadings are complete, but the arguing Counsel is on his legs before the other Court, and requests to adjournment.

List on 03.01.2023.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**